

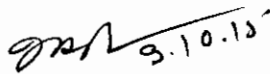
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 12-10-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Bhandari Advocate	S.B. Civil First Appeal No. 584/05 Prem Chand Vs. Paras	J.P. Goyal	Rajneesh Gupta
2	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Second Appeal No.237/07 Smt. Jahida Khatoon Vs. Abdul Majid	M.M.Ranjan	
3	Sh. Onkar Singh Sharma, Rjs (Retd.)	D.B. Civil Misc. No.Appeal 2347/14 Ashok Kumar Vs. Jyoti	Rahul Agrawal	J.P. Gupta
4	Sh. S.P. Mathur, Advocate	S.B. Cr. Revision Petition No. 760/15 Vikash Vs. Smt. Sunita	Anoop Dhand	Kapil Gupta
5	Sh. Pankaj Gupta , Advocate	S.B. Civil First Appeal No. 19/14 Suresh Kumar Poddar Vs. Prahaladrai Soni	Ashok Sharma	R.D.S. Naruka
6	Sh. Satish Kumar Awasthi, Advocate	D.B. Civil Misc. Appela No. 3296/14 Manvendra Singh Vs. Rinki Singh	R.B. Sharma (Ganthola)	Kailash Sharma
7	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Bail Application No. 6948/15 Dayal Singh Vs. State	Rajeev Surana	Gurvinder Singh
8	Sh. Ravi Bhojak, Advocate	S.B. Civil First Appeal No. 39/06 Smt. Chandrabhaga Vs. Banwari Lal	J.P. Gupta S.R. Dhakar	D.K. Garg C.P. Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 14-10-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil Second Appeal No. 283/14 Dhaniram Vs. Devaram Arya	Vineet Dixit	G.S. Rathore
2	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma	S.S. Hora
3	Sh. Bhuvnesh Sharma Advocate	S.B. Civil second Appeal No. 338/09 Smt. Jyoti Garg Vs. Kanhaiyalal Rathore	Amit Jindal	R.K. Agarwal
4	Sh. Harish Kumar Tripathi , Advocate	S.B. Cr. Revision Petition No. 867/15 Dinesh Kumar Sharma Vs. Smt. Manju Jangid	Prahlad Sharma	Suresh Bundela
5	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 605/14 Balu Ram Verma Vs. State	S.R. Surana	Rajendra Prasad Sharma
6	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Revision Petition No. 378/15 Narendra Gautam Vs. Smt. Beena Sharma	H.S. Sinsinwar	Gori Shankar Gautam
7	Sh. Manish Kumawat, Advocate	S.B. Civil First Appeal No. S00/2010 UOI Vs. Lokarpan Sansthan Madangan	Mukesh Kumar	Tapish Agarwal

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By Order


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(Action Plan & ADR)